PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 27th August, 2026

No. 1085 A : On being relieved of his present assignment, the services of Sri Shiv Gopal Mishra, Principal District and Sessions Judge, West Champaran at Bettiah are placed at the disposal of the State Government in the General Administration Department, Patna for his appointment to the post of Secretary, Bihar Legislative Council, Patna, on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/-Rupesh Deo
Registrar General

Memo No..... / Dated, Patna the .....August, 2026

Copy forwarded to Sri Shiv Gopal Mishra, Principal District & Sessions Judge, West Champaran at Bettiah with a direction to make over charge of his present office at Bettiah immediately on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of Bihar Legislative Council, Patna as also the notification of the Bihar Legislative Council, Patna appointing him as Secretary, Bihar Legislative Council, Patna and to join his new assignment soon thereafter.

By order of the High Court,
Sd/-Rupesh Deo
Registrar General

Memo No. 78831 – 78847 **/ Dated, Patna the** 27th **August, 2026**

Copy forwarded to the Secretary to the Government of Bihar, Department of General Administration, Patna with reference to the Department's Notification No. 15663 dated 27.08.2026 / Hon'ble Chairman, Bihar Legislative Council, Patna / Secretary-cum-Legal Remembrancer, Law Department, Government of Bihar, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / The In-charge Officer, Finance (P.C.F.C) Department, Bihar, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General